

**Central Administrative Tribunal
Principal Bench
New Delhi**

**OA No.164/2017
MA 2872/2017**

New Delhi, this the 13th day of November, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Usha Rani
32 years
Group "C"
Designation -Teacher
W/o Shri Rajesh Kumar
R/o House No.33
Village Naharpur
Sector – 7, Rohini. Applicant

(By Advocate:Shri Piyush Sharma)

Versus

1. Govt. of NCT of Delhi
Through its
Chief Secretary
Secretariat
Near Indira Gandhi Stadium
New Delhi.
2. Delhi Sub-ordinate Service Selection Board
Through its Chairman/Secretary
FC-18, Institutional Area
Karkardooma, Delhi – 110 092. Respondents.

(By Advocate:Shri K.M.Singh)

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard learned counsel for the parties.

Learned counsel for respondents, Shri K.M.Singh submitted that respondents have declared the result of the applicant and now this OA has

become infructuous. Learned counsel for the applicant submitted that now the result of the applicant was declared.

2. In view of this, the OA has become infructuous and disposed of accordingly.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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